

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 44717/2019

(Arising out of impugned final judgment and order dated 02-08-2019 in CRLA No. 5950/2017 passed by the High Court Of Judicature At Allahabad)

ASHISH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.24620/2020-CONDONATION OF DELAY IN FILING and IA No.24619/2020-EXEMPTION FROM FILING O.T. and IA No.24622/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 28-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr.Vinod Prasad,Adv.
 Mrs.Meenakshi Parihar,Adv.
 Mr.Abhishek Srivastva,Adv.
 Mr.Rajesh Kumar Pandey,Adv.
 Mr.Shyam Bahour,Adv.
 Mr. Devvrat, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Re-notify.

(SUSHMA KUMARI BAJAJ)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER